

Nature of Case – Cr.Appl.(DB) (8371/2020)

Rajesh Gunduwa @ Akai Vs. State of Jharkhand.

Advocate – Birat kumar.

DEFECTS : -

2. Limitation expired on 29.02.20 ; delayed by 96 days.

9(i) Delay days may be stated in limitation petition.

(ii) P.form is without signature.